

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 201**  
**(IB)-719/ND/2019**  
**RA- 52/2024**

**IN THE MATTER OF:**  
**GD Chemicals**

... **Applicant/Petitioner**

**Versus**

**Indo Laminates Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 10.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Kunal Godhwani, Adv. Kinjal Chadha,  
Adv. Shantanu P, Adv. Shaurya C

**For the Respondent** : Adv. Mayank Bhargava

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**RA- 52/2024:** As prayed by the Ld. Counsel appearing for the non-applicant,  
one week time is granted for filing the reply.

List on 19.09.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**